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(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ISHRI DHANIK LAL MANDAL); (a) Yes, Sir.

(b) to (d) On 17-7-1978, there was a quarrel in DESU office. Chandni Chowk in which one Shri Pyare Lal, a peon was allegedly beaten up by some DESU employees. On receipt of information about this incident, the Executive Engineer visited the site and found that Shri Pyare Lal was lying semiconscious. Immediate medical aid was given by the Medical Officer, DESU and he was also got admitted in Loknayak Jayaprakash Narayan Hospital for further treatment. On 19-7-78. when his medico-legal certificate was prepared, information was given to the police station. Since he was declared unfit to give any statement, FIR No. 1120 dated 20-7-78 under section 308134 I.P.C., P.S. Kotwali was registered on the statement of Shri Chaman Lal, an employee of D.E.S.U. Two persons have so far been arrested. Shri Pyare Lal has been discharge from Hospital on 2-8-1978. His brother, also an employee of the undertaking, was allowed to attend to him in the Hospital during duty hours. Senior officers of D.E.S.U. visited him in the Hospital to ensure that proper medical aid was provided.

Action against the Principal Scientific Officer in the Commission for Scientific and Technical Terminology

1584. SHRI BHOLA PRASAD: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question No. 724 given in the Rajya Sabha on the 16th March. 1978 and state:

(a) whether action was taken against the Principal Scientific Officer

in the Commission for Scientific and Technical Terminology under the Ministry of Education, in 1976 whereas the enquiry had started sometime in 1971-72;

to Questions

- (b) whether Government are aware that the same officer who is now the Chief Editor of the 'Vigyan Pragati' was charge sheeted on the 9th May 1978 and has not yet replied, to the charge sheet;
- (c) if so, what steps Government propose to take in this regard; and
- (d) what are the details of the charge sheet?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) The enquiry was started on 18-12-1972 but the report was submitted in November, 1976.

- (b) Yes, Sir.
- (c) The concerned officer wanted certain clarification before submitting his statement of defence. This was furnished to him. However, he has represented to the Prsident. CSIR against the clarification furnished to him and the matter is under consideration.
- (d) Briefly, the articles of charge framed against Dr. Sharma relate to (i) grant of certain facilities un-authorisedly to a society appointed as Agents for the sale of CSIR monthly journal 'Vigyan Pragati' with an ulteriormotive; (ii) obtaining of sanction for overtime allowance for his stenographer on false grounds and recording of false certificate on the overtime claim; and (iii) tampering with an official document.

Staff Selection Commission for Subordinate Services

1585. SHRI AJIT KUMAR SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to set up Staff Selection

Commissions for recruitment of candidates for subordinate services in the various Central Government Ministries and Departments;

Written Answers

- (b) whether these Commissions will conduct examinations and also interview candidates for vacancies in all class III posts under the Central Ministries and Departments; and
- (c) whether such a Commission js also going to be set up at Gauhati for the Northeastern region; if so when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL); (a) The Staff Selection Commission was set up by Government of India with effect from 1-7-1976 for recruitment of nontechnical Group C (Class III) posts in the departments of Government of India and in the subordinate offices except those for which recruitment is made by the concerned departments such as Railways. P&T, C&AG etc.

- (b) The Commission has been making recruitment both through open competitive examinations and interviews.
- (c) The Commission has opened its regional offices at Allahabad, Bombay, . Calcutta and Madras. The Commission's regional office at Calcutta caters to the requirements of Northeastern region also. At present there is no proposal to open an office of the Commission at Gauhati. However, Gauhati is one of the examination centres of the Commission.

Export of labour to Gulf Countries

1586. SHRI KALP NATH RAI:

SHRI BHISHMA NARAIN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any arrests have been made by- the Delhi Police recently in

connection with the export of labour to Gulf countries by unauthorised agents; and

(b) if so, what is the number of persons arrested and what are the details of the documents recovered?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Yes, Sir, 36 persons were arrested by the Delhi Police. 2356 passports and large number of records such as appointments applications, agreements and other incriminating documents were seized.

Seeking of Army assistance for restoration of power supply in Delhi during the N.D.M.C. power workers' strike

1587. SHRI KALP NATH RAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the President, *New* Delhi Municipal Committee sought the assistance of the Army *to* restore power supply in the New Delhi area, which had deteriorated due to strike of the N.D.M.C. tower workers in the recent past;
- (b) whether any agitating employee was arrested in this connection; and
- (c) what are the demands of the employees and what action Government have taken to meet them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The electricity workers of the N.D.M.C. went on a tool down strike w.e.f. 6-6-78. Consequently, there was disruption of supply of electricity in the New Delhi areas. The Delhi Administration requested the Army to aid and assist the civil authorities in restoring the supply of electricity.